

**ATTACK BY NAGA REBELS**

196. SHRI JAGAT NARAIN :  
SHRI UTTAM SINGH DUGAL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that on the 19th March, 1966 nearly 200 Naga rebels attacked armed Policemen proceeding towards Nun-gavi in Ukhrul Sub-Division ; and

(b) if so, the steps taken by Government to check such activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : (a) There was no such incident on the 19th March, 1966. However, on the 9th March 1966, Naga hostiles numbering between 200-300, opened fire on a C.R.P. convoy proceeding from Nungbi towards Nunghar.

(b) Security arrangements have been tightened.

**REPRESENTATION OF THE UNIONS OF  
VLSAKHAPATNAM PORT TRUST**

197. SHRI M. V. BHADRAM : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) the names of the Unions which represent the labour employed in the Visakhapatnam Port Trust ;

(b) the date on which each Union was registered under the Trade Unions Act ; and

(c) what is the verified membership of each Union as on the 31st March, 1963 and 31st March, 1965 respectively ; and

(d) the names of the Unions whose membership consist of Port Trust Workers and also workers employed by the Visakhapatnam Dock Labour Board ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM) : (a) to (c) The information is as follows :

Name of the Union	Date of Registration	Varified membership strength in port labour as on 31-3-63		Varified membership strength in port labour as on 31-3-65
		Amongst Port Labour	Amongst Dock Labour	
1. Dock Workers Union.	19-9-57	640	281	
2. Port Khalasis Union	11-7-59	620	410	Verification not conducted
3. The Visakhapatnam Harbour and Port Workers Union.	23-10-63	590	—	

(d) Dock Workers Union and Port Khalasis Union.

**ACCEPTANCE OF CODE OF DISCIPLINE BY  
MAJOR PORT TRUSTS**

198. SHRI M. V. BHADRAM :  
SHRI P. K. KUMARAN :

Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether the managements of the Major Port Trusts have accepted and im-

plemented the Code of Discipline as agreed to by the 15th Indian Labour Conference :

(b) if not, what are the reasons therefor :

(c) whether there is any proposal to revise the Code in its application to the Major Ports ; and

(d) if so, the reasons for the revision ?